GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION No. 2119 TO BE ANSWERED ON: 15.12.2023

Inspection of Fertilizer Plants

2119: SHRI MITESH RAMESHBHAI PATEL (BAKABHAI): SHRIMATI SHARDABEN ANILBHAI PATEL:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the details of inspections of fertilizer plants conducted by the Government during the last two years, State-wise and year-wise;
- (b) whether the Government has banned the use of fertilizers for non-agricultural purposes and has cancelled the licenses of the violating plants during these inspections, if so, the details thereof, State-wise; and
- (c) the details of the shortage of fertilizers registered due to cancellation of licenses of fertilizer plants by the Government and the steps taken/ proposed to be taken to make up for such shortfall?

ANSWER

MINISTER OF STATE FOR CHEMICALS & FERTILIZERS (SHRI BHAGWANTH KHUBA)

(a) to (c): Fertilizer is declared as an essential commodity and is notified under Fertilizer Control Order, 1985 and Fertilizer (Movement Control) Order, 1973. State Governments are adequately empowered under FCO to stop diversion of fertilizers for non-agricultural purposes and to take punitive action against any person/Fertilizer company involved in black marketing/smuggling of fertilizers violating the provisions of Essential Commodities Act, 1955 and Fertilizer Control Order, 1985.

Fertilizer Flying Squad (FFS) of Department of Fertilizers along with State Governments carries out regular joint inspections of fertilizer and related plants. The state-wise details of inspections carried out and licenses cancelled/action taken in the last 2 years are at **Annexure –I.**

The availability of chemical fertilizers in the last 2 years including current Rabi season remains comfortable and there is no shortage of fertilizers.

Annexure - I

SI. No.	State/UT	No. of Units Inspected	Licenses Cancelled/Action Taken by State/UTs
1	Andhra Pradesh	10	1
2	Bihar	11	3
3	Gujarat	61	
4	Karnataka	43	2
5	Kerala	60	24
6	Maharashtra	58	
7	Tamil Nadu	111	2
8	Telangana	3	
9	Uttarakhand	2	
10	Uttar Pradesh	4	
	Total	363	32
